

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO.246
TO BE ANSWERED ON 03.08.2018

NIRBHAYA FUND

246: SHRI RAMESH CHANDER KAUSHIK:
SHRI MD. BADARUDDOZA KHAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether schemes under Nirbhaya Fund have been implemented successfully in all the States and if so, the details thereof including the initiatives undertaken or projects started under the said Fund;
- (b) whether the implementation of the schemes under the said Fund is being monitored constantly and if so, the details and the outcome thereof;
- (c) whether there is any data to show the amount of fund utilised since 2013 under Nirbhaya Fund till date; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (d) to the Lok Sabha Starred Question No. 246 for 03.08.2018 by Shri Ramesh Chander Kaushik, Shri Md. Badaruddoza Khan regarding “Nirbhaya Fund”.

- (a) to (d): Ministry of Women & Child Development has undertaken several initiatives for the successful implementation of the schemes at the states level. State Governments were requested and reminded to send innovative proposals that can enhance the security and safety of women. All the states have been informed of the Framework for Nirbhaya Fund which has been developed and being implemented by Ministry of Women & Child Development. Several proposals are being received from various States/Central Ministries to be funded under Nirbhaya Fund which are at various stages of examination by line ministries for appraisal as part of a continuous process.

The implementation of the schemes is being monitored through an Empowered Committee of Officers which is an inter-ministerial committee has been constituted under the Chairmanship of Secretary, Ministry of Women & Child Development (Nodal ministry) for appraising and recommending schemes/ proposals by Ministries/Departments and State Governments. After recommendation/ appraisal by the Empowered Committee, the concerned Ministry/ Department takes the approval of Competent Authority for sanction of the proposal.

The Empowered Committee from time to time appraises, recommends and reviews proposals/projects proposed by different Ministries/Departments/ States/UTs. So far seventeen meetings of Empowered Committee have been held. All proposals received till last Empowered Committee meeting in June, 2018, which fulfill the conditions of the framework, have been appraised by Empowered Committee. The list of proposals appraised and recommended by Empowered Committee of Officers and amount of fund utilised since 2013 under Nirbhaya Fund till date is at **Annexure-I**.

Annexure I

STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA STARRED QUESTION NO. 246 FOR 03.08.2018 ASKED BY SHRI RAMESH CHANDER KAUSHIK, SHRI MD. BADARUDDOZA KHAN REGARDING NIRBHAYA FUND.

The details of fund appraised and utilized under Nirbhaya Fund as on 27.07.2018

(Rs. Crore)

Ministries/ Deptt.	Sl. No.	Name of the Proposal	Amount Appraised by EC	Funds released				Total released
				2015-16	2016-17	2017-18	2018-19	
Ministry of Home Affairs	1	Emergency Response Support system	321.69	-	217.97	55.39	-	273.36
	2	Creation of Central Victim Compensation Fund (CVCF)	200	-	200.00	-	-	200
	3	Creation of Investigative Units for Crime against Women (IUCAW)	324	-	-	-	-	0
	4	Organized Crime Investigative Agency (OCIA)	83.2	-	-	-	-	0
	5	Cyber Crime Prevention against Women & Children (CCPWC)	195.83	-	-	94.51	0.04	94.55
	6	Sub Project under CCPWC	28.93	-	-	-	-	0
	7	Proposal for providing facility of Social Workers/Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.07	-	-	0.82	0.61	1.43
	8	New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	23.53	-	-	2.35	-	2.35
	9	Proposal for implementing a 'Safe City Project' in Commissionerate Police, Bhubaneswar-Cuttack, Govt. of Odisha	110.35	-	-	-	-	0
	10	Various other activities under Delhi Police 'Safety of Women' Scheme	10.2	-	-	2.43	0.95	3.38
	11	Establishment of a State-of-Art DNA Laboratory at CFSL, Chandigarh	99.76	-	-	-	-	0
	12	Safe City Proposal for 8 Cities- Delhi, Kolkata, Mumbai, Chennai, Hyderabad, Bengaluru, Ahmedabad and Lucknow	2919.55	-	-	-	-	0
Ministry of Railways	13	Integrated Emergency Response Management System (IERMS)	500	-	50	100.00	-	150

MeiTY/ IIT Delhi	14	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.5	-	2.44	1.02	-	3.46
Ministry of Road Transport & Highways	15	Abhaya Project Proposal for safety of women and girl child, Govt. of	138.49	-	-	58.64	-	58.64
	16	Women's safety in public transport, UPSRTC, Govt. of U.P.	83.5	-	-	40.2	-	40.2
	17	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	56.06	-	-	-	-	0
	18	Installation of CCTV Cameras in 6655 buses (DTC+Cluster) to strengthen the safety of women in public transport buses	140.00	-	-	-	-	0
	19	Installation of CCTV Cameras through Delhi Transport Infrastructure Development Corporation Ltd. In 100 strategic located modern stainless steel bus queue shelters to strengthen safety of women	1.87	-	-	-	-	0
Ministry of Women and Child Development	20	One Stop Centre	867.74	11.02	40.29	30.03	27.66	109
	21	Universalisation of Women Helpline	155.93	15.46	0.67	7.63	2.25	26.01
	22	Mahila Police Volunteers: Government of Haryana	27.76	-	0.77	-	-	0.77
		Mahila Police Volunteers: Govt. of Andhra Pradesh		-	0.75	-	-	0.75
		Mahila Police Volunteers: Govt. of Gujarat		-	-	0.76	-	0.76
		Mahila Police Volunteers: Govt. of Mizoram		-	-	0.35	-	0.35
		Mahila Police Volunteers: Govt. of Chhattisgarh		-	-	7.15	-	7.15
		Mahila Police Volunteers: Govt. of Karnataka		-	-	0.56	-	0.56
		Mahila Police Volunteers: Govt. of Madhya Pradesh		-	-	0.3	-	0.3
	23	Chirali Proposal, Women Empowerment Directorate	10.2	-	0.23	2.53	-	2.76
	24	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.74	-	-	1.05	-	1.05
25	Safety and Security of Women, Govt. of Uttarakhand	0.72	-	-	0.32	-	0.32	
26	Nirbhaya Shelter Home, Govt. of Nagaland	2.84	-	-	2.55	-	2.55	